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**MINUTES OF THE BOARD OF TRADE MEETING HELD ON 03.07.2026 AT  
VANIJYA BHAWAN, NEW DELHI**

The Board of Trade (BoT) Meeting was held on 03.07.2026 at Vanijya Bhawan, New Delhi under the Chairmanship of Shri Piyush Goyal, Hon'ble Minister of Commerce & Industry. The meeting was attended by Shri Jitin Prasada; Hon'ble Minister of State for Commerce & Industry; Ministers of various States/UTs; Shri Rajesh Agrawal, Commerce Secretary; Shri Lav Agarwal, Director General (DG) of DGFT; Secretaries of other Ministries; Additional Secretaries; Joint Secretaries; representatives from State Governments/UTs; Industry Associations, Members of the Board of Trade and other dignitaries.

The detailed list of participants is enclosed as **Annexure-I**.

**Welcome Address by Shri Lav Agarwal, DG, DGFT**

DGFT welcomed the Hon'ble Commerce & Industry Minister, Hon'ble Minister of State for Commerce & Industry, representatives of States/UTs, members of the Board of Trade and industry stakeholders. He highlighted that India achieved record exports of USD 863 billion in FY 2025-26 despite global challenges and emphasised the need to sustain export growth through stronger district-level exports, MSME participation, e-commerce and manufacturing competitiveness. States were encouraged to share best practices, address bottlenecks and contribute towards the vision of Viksit Bharat 2047 through export-led growth.

**Address by Shri Jitin Prasada, Hon'ble Minister of State in the Ministry of Commerce & Industry and Minister of State in the Ministry of Electronics and Information Technology.**

The Hon'ble Minister welcomed the State Ministers and newly inducted members of the Board of Trade and emphasised the importance of Centre-State collaboration in translating trade policies into tangible outcomes. He highlighted the opportunities arising from India's recent and ongoing FTAs and stressed the need for their effective utilisation to boost exports. He underscored the importance of quality manufacturing, market access, MSME competitiveness, exporter-base expansion, district-level export promotion, e-commerce, logistics and export-oriented infrastructure. He called for coordinated efforts by all stakeholders to strengthen India's export ecosystem and support sustained export growth.

Emphasis was placed on improving quality infrastructure, standards compliance, logistics and export diversification, promoting exports from every district by leveraging local strengths and encouraging new exporters, and strengthening

Centre–State coordination on land, power, environmental clearances, skilling and logistics. Continuous stakeholder consultations through the Board of Trade were also emphasised for policy formulation and implementation.

**Presentation by various Government Departments and Stakeholders:**

**(a) Presentation by Shri Lav Agarwal, DG, DGFT, on Export Performance, Export Promotion Mission and Districts as Export Hubs:** DGFT highlighted India's export performance during FY 2025-26 and briefed the Board on initiatives under the Export Promotion Mission (EPM), Districts as Export Hubs (DEH), trade facilitation and e-commerce exports. States were encouraged to strengthen district export ecosystems and enhance participation of MSMEs, startups, women entrepreneurs and first-time exporters.

**(b) Department of Commerce on Free Trade Agreements (FTAs):**

The Department of Commerce highlighted export opportunities arising from India's FTAs and ongoing trade negotiations. States were encouraged to support exporters in improving FTA utilisation and accessing new markets.

**(c) Director General of Trade Remedies (DGTR):** DGTR presented the trade remedy framework available to address unfair trade practices and protect domestic industry. Recent initiatives, including SETU and Trade Remedies Advisory Cell (TRAC), aimed at improving transparency and stakeholder support, were also highlighted.

**(d) Government e-Marketplace (GeM):** GeM highlighted its role in promoting transparent and efficient public procurement and facilitating participation of MSMEs, startups, women entrepreneurs and SC/ST enterprises. States were encouraged to expand the use of GeM and onboard more suppliers.

**(e) DPIIT on Startups and Fund of Funds:** DPIIT presented the Startup India initiative and support mechanisms available for startups, including Fund of Funds for Startups (FFS) and Startup India FoF 2.0. States were encouraged to strengthen startup ecosystems through incubation, awareness and access to finance.

**(f) Bharat Audyogik Vikas Yojna (BHAVYA) Industrial Parks Scheme:** DPIIT presented the salient features of the BHAVYA Scheme for development of investment-ready industrial parks through Centre-State partnerships. States were encouraged to submit implementation-ready proposals under the Scheme.

**(g) Ministry of Textiles:** The Ministry of Textiles presented its strategy for

promoting textile exports through market diversification, sustainability, FTA utilisation and district-led export promotion. States were encouraged to support sector-specific export promotion initiatives.

**(h) Ministry of Electronics and Information Technology (MeitY) on Data Centre Ecosystem and Digital Infrastructure:** MeitY highlighted opportunities and challenges relating to the data centre and cloud ecosystem and emphasised the need for strengthening digital infrastructure, improving ease of doing business and promoting domestic capabilities. In this context, the need for a Model State Data Centre Policy, greater inter-ministerial coordination, stakeholder consultations and a time-bound approval framework was highlighted to position States as preferred destinations for data centre investments.

**(i) Mr Virat Bhatia, Managing Director, Apple India:** Mr Virat Bhatia highlighted the growth of India's electronics manufacturing ecosystem and its contribution to exports, employment and global value chains. He emphasised the importance of continued policy support, value addition and competitiveness to sustain growth in the sector. HCIM emphasised the importance of worker welfare, skilling and quality accommodation to enhance productivity and strengthen competitiveness, while encouraging the adoption of similar practices across other labour-intensive manufacturing sectors.

#### **Interventions and Remarks by Ministers from State Governments**

##### **TELANGANA**

**Shri D. Sridhar Babu, Hon'ble Minister for Industry & Commerce, Telangana** sought support for data centre development, testing and certification facilities for spices and turmeric, establishment of a Development Commissioner's office, ICD expansion, logistics parks and a Logistics Skill University, a container manufacturing cluster and State-level Bharat Mandapam-type exhibition centres.

The Hon'ble Commerce & Industry Minister highlighted the need to strengthen world-class testing and irradiation infrastructure, including Government support for testing equipment wherever adequate demand exists, and wider adoption of irradiation facilities through APEDA and MPEDA. The discussion also covered expansion of textile testing infrastructure through regional offices, adoption of ITIs by Industry and Export Promotion Councils under the PM SETU scheme, industry-led skilling and pilot initiatives by EPCs. The State was also encouraged to leverage emerging opportunities in container manufacturing by formulating attractive

policies for container manufacturing near ports and Corten steel facilities, with a view to positioning India as an alternative global container manufacturing hub. **(Action: APEDA, MPEDA)**

## **ASSAM**

**Shri Bimal Borah, Hon'ble Minister, Industries, Commerce & Public Enterprises, Cultural Affairs and Act East Policy Affairs Department, Assam,** highlighted the export potential of agarwood and sought an exporter sensitisation workshop for the North-East, faster export clearances, and an Export Facilitation Centre for Muga and Eri silk. Also highlighted shortage of export containers affecting tea exports and sought measures to improve container availability and logistics support for tea exports.

DGFT informed that the agarwood export permission process has been digitized and that measures to streamline approvals are being examined. The Ministry of Textiles was requested to examine the proposal for an Export Facilitation Centre. **(Action: Ministry of Textiles.)**

## **BIHAR**

**Ms. Shreyasi Singh, Hon'ble Minister of Industries and Sports, Bihar,** sought flexibility under the BHAVYA Scheme with regard to land requirements, support for IMC Gaya Phase-II, an additional irradiation and packaging facility, approval of an Electronics Manufacturing Cluster, and hosting of a future Board of Trade meeting in Bihar.

The Hon'ble Commerce & Industry Minister stated that BHAVYA land requirements would remain unchanged and advised the State to complete land acquisition. He agreed to examine the request relating to IMC Gaya Phase-II, supported the proposal for an additional irradiation and packaging facility. **(Action: DPIIT, DoC, APEDA, MPEDA, MoFPI)**

## **GOA**

**Shri Subhash Phal Dessai, Hon'ble Minister for Social Welfare, Goa,** sought inclusion of land near Mopa Airport under the BHAVYA Scheme and support for shipbuilding, fisheries, tourism and handicrafts. He also highlighted State's export potential in pharmaceuticals, engineering goods, shipbuilding, organic products, cashew and coconut products and sought appropriate support for their promotion.

The Hon'ble Commerce & Industry Minister highlighted greater utilisation of PM Matsya Sampada Yojana and Blue Economy initiatives, integration of export

promotion with maritime and inland waterways infrastructure, and tourism promotion through the Export Promotion Mission. The discussion also covered joint tourism promotion efforts, release of pending funds for the Kunbi Village tribal craft project, and examination of GST-based district-level export data to strengthen export tracking. **(Action: DoC, DGFT)**

## **GUJARAT**

**Shri Kamlesh Bhai Patel, Hon'ble Minister of State (Finance)**, Gujarat informed that the State was prepared to identify land under the BHAVYA Scheme and sought relief for an exporter facing difficulties in repayment of export credit.

The Hon'ble Commerce & Industry Minister advised that the details be submitted for examination and observed that any decision would be taken in a fair and non discriminatory manner applicable to all exporters.

## **HARYANA**

**Shri Rao Narbir Singh, Hon'ble Minister for Industries and Commerce, Haryana** offered brief remarks in relation to the schemes under discussion. Close coordination with the Ministry for timely implementation of proposals under the BHAVYA Scheme was emphasised.

## **JHARKHAND**

**Shri Sanjay Prasad Yadav, Hon'ble Minister for Industries, Jharkhand** submitted the State's suggestions on export promotion and trade facilitation, including establishment of a DGFT office, export infrastructure, testing facilities, capacity-building programmes and improved logistics support.

The Department of Commerce informed that the requests would be examined in consultation with the concerned Ministries and agencies. **(Action: DGFT/CBIC/Department of Commerce/Concerned Ministries & Agencies)**

## **MADHYA PRADESH**

**Shri Chetanya Kumar Kashyap, Hon'ble Minister for Micro, Small and Medium Enterprises, Madhya Pradesh**, highlighted opportunities arising from FTAs, progress under telecom and semiconductor parks, GI product promotion and offered around 1,200 acres under BHAVYA and sought support for strengthening testing facilities, export infrastructure, PM MITRA initiatives, ICD and multimodal logistics infrastructure park at Jabalpur, particularly in eastern Madhya Pradesh, and promotion of agricultural and handicraft exports. **(Action: APEDA, DoC, DGFT)**

## **MIZORAM**

**Shri P.U.F. Rodingliana, Hon'ble Minister of State (Power & Electricity and Commerce, Industries, Geology & Mining Departments), Mizoram,** sought support for developing ginger and bamboo-based processing industries including a bamboo paper mill, along with processing infrastructure and marketing support, promotion of cross-border trade, and positioning Mizoram as a strategic trade gateway through emerging connectivity projects. (**Action:** DoC, DPIIT)

## **UTTARAKHAND**

**Shri Bharat Singh Chaudhary, Hon'ble Minister for Rural Development, Small and Micro-Medium Enterprises, Khadi and Village Industries, Uttarakhand** informed that ICDs are being developed at Kashipur, Pantnagar and Haridwar, highlighted availability of around 800 acres for industrial development and presented the House of Uttarakhand branding initiative, with emphasis on branding and GI-based promotion and sought support for development of an Inland Container Depot (ICD), quality assurance, branding and marketing of Himalayan products, freight subsidy, and special measures to address the logistical disadvantages faced by Himalayan States. (**Action:** APEDA, MSME)

## **DELHI**

**Shri Manjinder Singh Sirsa, Hon'ble Minister of Industries, Food & Supplies and Environment, Forest & Wildlife, Government of NCT of Delhi,** highlighted opportunities for enhancing services exports and high-value exports such as gems and jewellery, and informed that the Government of NCT of Delhi would undertake export awareness and outreach initiatives. He also proposed establishment of an **FTA Utilisation Desk**, sought support for Data Centres and Global Capability Centres (GCCs), and emphasised strengthening cybersecurity infrastructure. The State also suggested conducting Board of Trade meetings at the State level.

The Hon'ble Commerce & Industry Minister emphasized the need for innovative approaches to promote exports from landlocked States and UTs and highlighted opportunities in services and technology-driven sectors, also suggested wider dissemination of FTA-related information and brainstorming sessions for Union Territories. (**Action:** Department of Commerce/Government of NCT of Delhi).

## **SIKKIM**

**Shri Tshering Thendup Bhutia, Hon'ble Minister for Commerce & Industries and Tourism & Civil Aviation, Sikkim**, highlighted the State's strengths in organic agriculture, GI products and tourism, and sought support for organic certification, flexibility under the BHAVYA Scheme for hilly States, and strengthening of border trade infrastructure.

The Hon'ble Commerce & Industry Minister emphasized the need to maintain the credibility of India's organic certification framework and assured support for promoting market access for Sikkim's organic products. **(Action: APEDA, DPIIT)**

## **WEST BENGAL**

**Shri Tapas Roy, Hon'ble Minister for Industries, West Bengal** highlighted the State's industrial potential and sought greater support for economic development initiatives. He also invited the Board of Trade to hold a future meeting in Kolkata. **(Action – DoC)**

## **HIMACHAL PRADESH**

**Shri Harshwardhan Chauhan, Hon'ble Industries Minister, Himachal Pradesh** sought continued support for hill States under the BHAVYA Scheme and requested establishment of an ICD and DGFT office at Baddi, operational support for the Nalagarh Park, and promotion of GI-tagged products from the State.

The Hon'ble Commerce & Industry Minister urged States to actively identify and promote products for GI tagging. **(Action: DoC, DPIIT, DGFT)**

## **ARUNACHAL PRADESH**

**Dr. Mohesh Chai, Hon'ble Adviser to Minister, Trade & Commerce, Arunachal Pradesh**, highlighted state's kiwi, mandarin and kiwi wine exports and sought support for export facilitation, logistics and border connectivity, including measures to strengthen cross-border trade and requested deployment of a DGFT officer at the Export Facilitation Centre and an HS Code for kiwi wine to facilitate exports.

The Hon'ble Commerce & Industry Minister urged proposals on logistics and HS Code requirements from the state and emphasised preparation of State-specific export strategies for all North-Eastern States, collaboration with New Zealand for kiwi value addition.

## **NAGALAND**

**Ms. Hekani Jakhalu, Hon'ble MLA & Advisor, Industries & Commerce, Nagaland** sought support under the BHAVYA Scheme, assistance in attracting investments, and greater engagement of North-Eastern States in ASEAN-related trade and connectivity initiatives. (**Action:** DoC, DGFT)

The Hon'ble Commerce & Industry Minister emphasized the Constitution of a dedicated team to visit North-Eastern States, identify bottlenecks and recommend solutions for industrial investment and exports was proposed.

### **Interventions by Industry Associations and Trade Bodies**

Representatives from CII, FICCI, ASSOCHAM, PHDCCI, Laghu Udyog Bharati, Bombay Chamber of Commerce, FIEO, freight forwarding associations, exporters' organizations, and other stakeholders presented a range of suggestions. The discussions focused on improving India's competitiveness through affordable power, modern logistics, multimodal connectivity, industrial land availability, branding of Indian products, tourism promotion, export finance accessibility, MSME credit support, freight forwarding challenges, FTA awareness, export advisory services, and enhanced participation of MSMEs in international trade fairs and exhibitions. Concerns regarding air cargo congestion, GST-related issues, export obligations under EPCG schemes, logistics costs, customs processes, and sustainability requirements for export sectors were also raised. Several speakers emphasized the need for greater awareness of export promotion schemes, simplified procedures, dedicated support systems for exporters, and stronger international marketing initiatives to promote Indian products globally.

### **FICCI**

- FICCI emphasised continued Government-industry consultations and regular engagement to identify emerging export opportunities and resolve implementation challenges.

### **20. ASSOCHAM**

- ASSOCHAM highlighted liquidity constraints faced by export-oriented MSMEs, sought extension of timelines before export MSME accounts are classified as NPAs and requested dedicated financial support for freight forwarders and logistics service providers. Submission of detailed sector-specific financial recommendations for examination with the Department of

Financial Services and other Ministries was suggested.

## **21. Laghu Udyog Bharati**

- Laghu Udyog Bharati highlighted limited awareness of export schemes among MSMEs and requested simplification of documentation, wider district-level outreach and dedicated export facilitation mechanisms. Preparation of simplified FAQs and guidance material and stronger awareness programmes through States, EPCs and industry associations were suggested.
- It was suggested that Micro and Small Enterprises should be encouraged to actively utilise the existing Export Promotion Councils and facilitation mechanisms rather than creating new institutional structures, wherever existing mechanisms can meet the requirement

## **22. Freight Forwarders**

- The Federation of Freight Forwarders highlighted high empty container yard charges, congestion at major ports, particularly Mumbai, and manpower shortages and inefficient cargo handling. Engagement with the Logistics Division and submission of a detailed note identifying operational bottlenecks were suggested.

## **23. MSME Federation**

- MSME Federation suggested mutual recognition of Indian testing laboratories by foreign countries, creation of Export Opportunity Cells for real-time market intelligence and Export Facilitation Clinics providing single-window support. Submission of detailed proposals for examination under the Export Promotion Mission was suggested.

## **24. Customs Brokers' Association**

- Customs Brokers' Association highlighted delays caused by mandatory physical security checks, particularly for air cargo exports. Submission of a detailed representation for examination

with CBIC was suggested.

## **25. ECGC**

- ECGC requested examination of WTO-compatible tax refund mechanisms and enhancement of export credit support. Consultation with the Department of Revenue and ECGC was suggested.

## **26. AMUL**

- AMUL highlighted the role of Artificial Intelligence in agricultural productivity, supply chains and exports and suggested wider deployment of AI-enabled advisory systems for farmers. Greater adoption of technology across agricultural value chains was encouraged.

## **27. Steel Industry**

- Steel industry representatives highlighted tariff-related issues affecting exports of certain steel products and requested Government intervention to improve export competitiveness. Submission of detailed product-wise representations for examination by the Department of Commerce was suggested.

## **Concluding Remarks by Hon'ble Commerce & Industry Minister Shri Piyush Goyal**

The Hon'ble Commerce & Industry Minister emphasized that the focus of the Board of Trade should be on actionable outcomes and effective implementation of trade and industrial development initiatives. He underscored the importance of strengthening testing, certification and quality infrastructure across sectors and stated that the Government of India would support establishment of such facilities where justified demand exists, subject to availability of land and basic infrastructure by States.

Highlighting emerging opportunities in container manufacturing and data centre development, the Minister emphasized the need for coordinated efforts by the Centre and States to create globally competitive ecosystems through availability of infrastructure, ease of doing business, skilled manpower and time-bound

clearances. He also stressed the importance of worker welfare, skilling and productivity enhancement for strengthening India's manufacturing competitiveness.

The Minister directed that all presentations and details of nodal officers be shared with stakeholders to facilitate effective utilization of schemes and resolution of issues. He highlighted the importance of continued engagement of States in the Board of Trade meetings to further strengthen Centre–State cooperation. u

While concluding the discussions, the Minister reiterated that exports must remain a central pillar of India's growth strategy and called for coordinated efforts by the Centre, States, industry and exporters to achieve the target of **USD 1 trillion exports**. He emphasized effective utilisation of FTAs, strengthening of quality and standards infrastructure, expansion of export ecosystems through the Districts as Export Hubs initiative, and greater outreach to MSMEs and first-time exporters. The Minister also noted the growing contribution of sectors such as electronics and defence manufacturing to India's export growth.

#### **Key Outcomes and Priority Areas for Action:**

The following priority areas for action were identified during the meeting:

1. **Make exports a national priority** through regular engagement with exporters and dedicated export review mechanisms.
2. **Accelerate industrial infrastructure development**, including effective implementation of the BHAVYA Scheme and creation of investment-ready industrial ecosystems.
3. **Strengthen quality, testing and certification infrastructure** to improve global competitiveness.
4. **Facilitate international certifications, standards compliance and regulatory approvals**, particularly for MSMEs.
5. **Align State policies with national manufacturing and export objectives**, including leveraging opportunities arising from FTAs.
6. **Promote greater utilization of trade-remedy measures** available under the WTO-consistent framework.
7. **Encourage import substitution and expand global market access** through export promotion initiatives, trade fairs, buyer-seller meets and international market outreach.

### **Vote of Thanks by Special Secretary Shri Suchindra Misra**

Shri Suchindra Misra, Special Secretary, proposed a vote of thanks to the Chair and all participants for their valuable contributions to the deliberations. The meeting concluded with a reaffirmation of the collective commitment to advancing India's export and trade objectives.

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## **Annexure-1**

### **List of participants who attended the Board of Trade meeting held on 03.07.2026 at Vanijya Bhawan, New Delhi.**

1. Shri Piyush Goyal, Union Minister for Commerce & Industry –**In Chair.**
2. Shri Jitin Prasada, Union Minister of State for Commerce & Industry.
3. Shri Bimal Borah, Hon'ble Minister, Industries, Commerce & Public Enterprises, Cultural Affairs and Act East Policy Affairs Department, Government of Assam, Dispur.
4. Ms. Shreyasi Singh, Hon'ble Minister of Industries and Sports, Government of Bihar, Patna.
5. Shri Manjinder Singh Sirsa, Hon'ble Minister of Industries, Food & Supplies and Environment, Forest & Wildlife, Government of NCT of Delhi.
6. Shri Subhash Phal Dessai, Hon'ble Minister for Social Welfare, Government of Goa, Panaji.
7. Shri Rao Narbir Singh, Hon'ble Minister for Industries & Commerce, Government of Haryana, Chandigarh.
8. Shri Chetanya Kumar Kashyap, Hon'ble Minister for Micro, Small and Medium Enterprises, Government of Madhya Pradesh, Bhopal.
9. Shri P. U. F. Rodinglana, Hon'ble Minister of State (Power & Electricity and Commerce, Industries, Geology & Mining Departments), Government of Mizoram, Aizawl.
10. Shri Bharat Singh Chaudhary, Hon'ble Minister for Rural Development, Small and Micro-Medium Enterprises, Khadi and Village Industries, Government of Uttarakhand, Dehradun.
11. Shri Tshering Thendup Bhutia, Hon'ble Minister for Commerce & Industries and Tourism & Civil Aviation, Government of Sikkim, Gangtok.
12. Shri D. Sridhar Babu, Hon'ble Minister, Industry and Commerce, Government of Telangana.
13. Shri Tapas Roy, Hon'ble Minister for Industries, Government of West Bengal, Kolkata.
14. Shri Nand Gopal Gupta 'Nandi', Minister of NRI and Investment Promotion, Government of Uttar Pradesh, Lucknow.

15. Shri Harshwardhan Chauhan, Hon'ble Industries Minister, Government of Himachal Pradesh, Shimla.
16. Shri Sanjay Prasad Yadav, Hon'ble Minister for Industries, Government of Jharkhand.
17. Shri Kamleshbhai Patel, Hon'ble Minister of State (Finance), Government of Gujarat, Gandhinagar.
18. Ms. Hekani Jakhalu, Hon'ble MLA & Advisor, Industries & Commerce, Department of Nagaland, Government of Nagaland, Kohima.
19. Dr. Mohesh Chai, Hon'ble Adviser to Minister, Trade & Commerce, Government of Arunachal Pradesh, Itanagar.
20. Shri Rajesh Agrawal, Secretary, Department of Commerce, New Delhi.
21. Shri Lav Agarwal, Director General, Directorate General of Foreign Trade, New Delhi.
22. Ms. Anu P. Mathai, Additional Secretary, Department of Economic Affairs, New Delhi.
23. Shri Rakesh Kumar Rousan, Executive Director/Business Development, Railway Board, Ministry of Railways, New Delhi.
24. Dr. Manoj Singh, Member (Operations & Business Development), Ex Officio Secretary to GoI, Railway Board, Ministry of Railways, New Delhi.
25. Shri Praveen P. Nair, Joint Secretary, Ministry of Ports, Shipping and Waterways, New Delhi.
26. Ms. Gurneet Tej, Joint Secretary, Department for Promotion of Industry and Internal Trade (DPIIT), New Delhi.
27. Shri Deepankar Aron, Joint Secretary (Chemicals), Ministry of Chemicals and Fertilizers, New Delhi.
28. Ms. Surabhi Rai, Joint Secretary (MF), Department of Fisheries, New Delhi.
29. Dr. Satyen Kumar Panda, Advisor (QA), Ministry of Health & Family Welfare, New Delhi.
30. Ms. Chandrani Gupta, Economic Advisor, Ministry of Food Processing Industries, New Delhi.
31. Shri Ankush Bhagat, ADG IM, Department of Posts, New Delhi.
32. Shri Jitendra Singh, Director, Ministry of Agriculture and Farmers Welfare, New Delhi.
33. Shri A. Bipin Menon, Sr. DC, Ministry of Textiles, New Delhi.
34. Shri Richhpal Singh, Ministry of External Affairs, New Delhi.
35. Shri P. Jawahar, Chairman, Marine Products Export Development Authority (MPEDA), Kerala.

36. Shri Kumar Rao M, CEO & Secretary, Coffee Board, Bengaluru.
37. Adv. Sangeetha Viswanathan, Chairperson, Spice Board, Kochi.
38. Shri M. Vasanthagesan, Executive Director, Rubber Board, Kottayam.
39. Shri Abhishek Dev, Chairman, Agricultural and Processed Food Products Export Development Authority (APEDA), New Delhi.
40. Shri Rohit Jain, Deputy Governor, Reserve Bank of India (RBI), New Delhi.
41. Dr. Aditya Gaiha, Chief General Manager In-charge (Foreign Exchange Department of RBI), Reserve Bank of India (RBI), New Delhi.
42. Lt. Cdr Paramjeet Singh, Manager and Protocol Officer, Reserve Bank of India (RBI), New Delhi.
43. Shri W.B. Santosh, Director (Chemicals), Department of Chemicals & Petrochemicals (DCPC), Ministry of Chemicals and Fertilizers, New Delhi.
44. Dr. Nilesh Anil Pawar, Deputy Director (Aquatic Quarantine), Department of Fisheries, New Delhi.
45. Shri Sanjeet Singh, Programme Director, NITI Aayog, New Delhi.
46. Dr. Shilpa Ahuja, Consultant, NITI Aayog, New Delhi.
47. Shri Paramdeep Lal Thakur, Executive Director, Export Credit Guarantee Corporation of India Ltd. (ECGC), Maharashtra.
48. Ms. Harsha Bangari, Managing Director, Export-Import Bank of India, New Delhi.
49. Shri Sanjay Swarup, CMD, Container Corporation of India Ltd. (CONCOR), New Delhi.
50. Shri Paresh Agarwal, GGM (Intl. Mktg.), Container Corporation of India Ltd. (CONCOR), New Delhi.
51. Mr. R. Mukundan, President, Confederation of Indian Industry (CII).
52. Mr. Narayan Sethuramon, Chairman, Trade and Policy, Confederation of Indian Industry (CII) & Vice-Chairman, Sanmar Matrix & Metals.
53. Mr. Harish Ahuja, Chair, Federation of Indian Chambers of Commerce and Industry (FICCI) Foreign Trade and Trade Facilitation Committee & Managing Director, Shahi Exports Pvt. Ltd.
54. Mr. Sanjay Nayar, Immediate Past President & Founder, Sorin Investments.
55. Mr. Updeep Singh Chatrath, Chairman, Associated Chambers of Commerce and Industry of India (ASSOCHAM) National Council on Textiles and Technical Textiles & Resident Director, Welspun World.
56. Mr. Ravi Gupta, Chairman, Associated Chambers of Commerce and Industry of India (ASSOCHAM) National Council on Export and Trade & Executive Director, Shree Renuka Sugars Ltd.

57. Mr. Swapnil Yadav, Senior Manager – Policy Outreach and Government Relations, National Association of Software and Service Companies (NASSCOM).
58. Mr. Sanjeev Harale, President, Brihanmumbai Custom House Agents Association (BCBA).
59. Mr. Amit Kamat, Chairman, Federation of Freight Forwarders' Associations in India (FFFAI).
60. Shri Rakesh Chhabra, President, Federation of Indian Micro and Small & Medium Enterprises (FISME).
61. Dr. Rajni Aggarwal, President, Federation of Indian Women Entrepreneurs (FIWE).
62. Shri Madhu Sudan Dadu, All India President, Laghu UdyogBharti. 63. Mr. Nikhil Saini, Director – Public Policy, Express Industry Council of India (EICI).
64. Dr. A Sakthivel, Chairman, Apparel Export Promotion Council(AEPC).
65. Dr. Satish Waman Wagh, Chairman, Basic Chemicals, Cosmetics & Dyes Export Promotion Council (CHEMEXCIL).
66. Mr. Vishal Ganju, Executive Director, Basic Chemicals, Cosmetics & Dyes Export Promotion Council (CHEMEXCIL).
67. Shri Vilas Gupta, CGC Member, Export Promotion Council for EOUs and SEZs (EPCES).
68. Shri Sunil Puri, Regional Chairman, Export Promotion Council for EOUs and SEZs (EPCES).
69. Shri Shaunak Parikh, Vice Chairman, Gem & Jewellery Export Promotion Council (GJEPC).
70. Shri K.K. Duggal, Sr. Director, Gem & Jewellery Export Promotion Council (GJEPC).
71. Shri Sandeep Bhura, Chairperson, Indian Oilseeds and Produce Export Promotion Council (IOPEPC).
72. Shri Mahesh Mishra, Advisor, Indian Oilseeds and Produce Export Promotion Council (IOPEPC).
73. Dr. Upasana Arora, Chairperson, Services Export Promotion Council (SEPC).
74. Dr. Abhay Sinha, Director General, Services Export Promotion Council (SEPC).
75. Shri Shaleen Toshniwal, Chairman, Man-Made and Technical Textiles Export Promotion Council (MATEXIL) (Formerly Synthetic & Rayon Textiles Export Promotion Council (SRTEPC)).

76. Shri Pankaj Chadha, Chairman, Engineering Export Promotion Council of India (EEPC India).
77. Mr. Ravikant Kapur, Vice President, Federation of Indian Export Organisations (FIEO).
78. Dr. Ajay Sahai, Director General & CEO, Federation of Indian Export Organisations (FIEO).
79. Ms. Sunita Ramnatkar, President, IMC Chamber of Commerce and Industry.
80. Shri Satish Goel, President, All India Rice Exporters Association (AIREA).
81. Shri Vikrampati Singhania, President, Automobile Components Manufacturers Association (ACMA).
82. Shri K.M. Subramanian, President, Tiruppur Exporters Association.
83. Shri C. S. Setty, Chairman, State Bank of India (SBI).
84. Shri Virat Bhatia, Managing Director, Apple India.
85. Shri Pankaj Mohindroo, Chairman, India Cellular & Electronics Association.
86. Shri Jasbir Singh, CEO, Amber Industries.
87. Shri Puran Dawar, Chairman and Founder, Dawar Group.
88. Shri Jayen Mehta, Chairman, Gujarat Cooperative Milk Marketing Federation Ltd. (GCMMF).
89. Shri Vaibhav Vohra, Group MD, Continental Carriers.
90. Shri Dilip Oommen, CEO, ArcelorMittal Nippon Steel.
91. Shri Haigreve Khaitan, Managing Partner, Khaitan & Co.
92. Shri Satish Reddy, Chairperson, Dr. Reddy's Laboratories Ltd.
93. Shri Pasha Patel, Former Member, Maharashtra Legislative Council.
94. Shri Nimish Ashok Save, President, Venture Proficient Ltd.
95. Shri Umesh Jain, Director, Sponge Enterprises Pvt. Ltd.
96. Shri Venkat Rao Mekkanti, Managing Director, Nekkanti Sea Foods.
97. Shri Jitendra Kathiriyia, Director & MD, Bharat Buildcon & Creatofox Communication Pvt. Ltd.
98. CS Shri Pawan G. Chandak, President, Institute of Company Secretaries of India (ICSI).
99. CMA Shri TCA Srinivasa Prasad, President, Institute of Cost Accountants of India (ICMAI).
100. Shri Ramesh Juneja, Chairman, Council for Leather Exports, New Delhi.
101. Shri Naren Goenka, EC Member, Apparel Export Promotion Council (AEPC), New Delhi.

102. Shri K.M. Subramanian, EC Member, Apparel Export Promotion Council (AEPC), New Delhi.
103. Shri Sagar Mehta, Vice Chairman, Export Promotion Council for Handicrafts (EPCH), New Delhi.
104. Shri Rajesh Rawat, Executive Director, Export Promotion Council for Handicrafts (EPCH), New Delhi.
105. Shri Santosh Kumar Choudhary, Executive Director, Export Promotion Council for Handicrafts (EPCH), New Delhi.
106. Shri B. Naveen, Executive Director, Export Promotion Council for Handicrafts (EPCH), New Delhi.
107. Shri K. Raja Bhanu, Director General, Pharma Export Promotion Council of India (Pharmexcil), New Delhi.
108. Shri Aakash Deep Arora, PMU Team Lead, Primus Partners, New Delhi.
109. Shri Ramesh Srinivas Rao, DMD, State Bank of India (SBI), Mumbai.
110. Shri Ashutosh Kumar, State Bank of India (SBI), New Delhi.
111. Shri K. Vivekanandan, IAS, Special Secretary, Industries, Tamil Nadu.
112. Shri Godson, Guidance Manager, Tamil Nadu.
113. Shri Jitendra, Bharat Buildcon, Gujarat.
114. Shri Kunal Nahar, Partner, Rajgir Gems, Gujarat.
115. Shri B.N. Tiwari, I/C Dy. CGM, Micro, Small and Medium Enterprises (MSME), Government of Madhya Pradesh.
116. Shri Ravi Kant Tiwari, Advisor, ODOP, Government of Madhya Pradesh.
117. Shri Raghvendra Singh, IAS, PS, Government of Madhya Pradesh.
118. Shri Prafulla Chandra Sinha, ED, Madhya Pradesh State Industrial Development Corporation (MPSIDC), Government of Madhya Pradesh.
119. Shri Chetanya Kumar Kashyap, Hon'ble Minister, Micro, Small and Medium Enterprises (MSME), Government of Madhya Pradesh.
120. Shri K.C. Sampat, MD, INDEXTS.
121. Shri Manish Shah, GM, INDEXTS.
122. Shri Sanjeev, Assistant Manager, INDEXTS.
123. Dr. Ashmita Tripathi, GM, SEAI, New Delhi.
124. Ms. Viju Sirsath, Joint Director, Industries, Maharashtra.
125. Dr. Kadambari Balkawade, IAS, Development Commissioner (Industries), Maharashtra.
126. Shri C. Murugan, IAS, Deputy Chairman, Tea Board, Chennai.
127. Shri Ravi Kant Kapur, Vice President, Federation of Indian Export Organisations (FIEO), New Delhi.
128. Smt. Bullo Mamu, Secretary, Trade & Commerce, Government of

Arunachal Pradesh.

129. Shri S. Selvakumar, IAS, Principal Secretary, Government of Karnataka.
130. Shri Hemant Khatiwada, SCS, Joint Secretary, Government of Sikkim.
131. Shri Nitin Kumar Yadav, IAS
132. Shri Ajit B. Charan, ACEO, New Delhi
133. Shri Ankit Asthana, AMD, New Delhi
134. Shri K. Satish Reddy, Chairman, Dr. Reddy's Lab., New Delhi
135. Shri Arava Rajkamal, Secretary (Industries), Jharkhand 136.
- Shri M.A. Bhatt, JKAS, Director (Industries), Ladakh
137. Shri T. Khaling, DS, DEA, M/o Finance, New Delhi
138. Dr. Ankush Bhagat, DEA, M/o Finance, New Delhi
139. Shri Alok Kumar, India Post, New Delhi
140. Shri Rajinder Kumar, Advisor, DA&PW, M/o Agriculture, New Delhi
141. Shri Mukul Kumar Gupta, IAS, Director (Industries), Govt. of Bihar
142. Mrs. Monika Sharma, Govt. of Bihar
143. Shri Ankit Pal, Govt. of Bihar
144. Ms. Shrayasi Singh, Govt. of Bihar
145. Shri Shekhar, Govt. of Bihar
146. Ms. Dimple Nagpal, Advisor, Primus Partners India, New Delhi
147. Shri Rakesh Aggarwal, CONCOR, New Delhi
148. Shri Sai Ram, CONCOR, New Delhi
149. Shri Ashish Kumar Singh, CGM(F), NHAI, New Delhi
150. Ms. Vandana Yadav, Principal Secretary, Govt. of West Bengal 151. Shri R.D. Nazeem, IAS (ACS), Addl. Chief Secretary, Himachal Pradesh 152. Shri Preetam Singh, Partner, KPMG, New Delhi
153. Shri Santosh Sukhdev, IAS, Secy (Industries), Goa
154. Shri Kshitij Kushagra, Director, MeitY, New Delhi
155. Shri Subhas Pal Dessai
156. Shri Shyamdutt Upadhyay, Asst. Manager
157. Shri Aditya Shah, Associate, KPMG, New Delhi
158. Shri Krishana Aditya, Spl. Secy. (CIM), Telangana
159. Shri T. Sudhin Pal, Dy. Director, Telangana
160. Shri S. Akser Ali, IAS, UT of DNH & DD
161. Ms. Perminder Jeet Kaur, Sr. Director, ASSOCHAM, New Delhi
162. Shri Basudev Mukherjee, ASSOCHAM, New Delhi
163. Shri Jaspreet Singh, IAS, Director (Industries), Punjab
164. Shri Punnet Kumar, IAS, Resident Commissioner, Kerala

165. Shri Vishal Kumar, Regional Director, MATEXIL, Maharashtra
166. Dr. K.N. Raghvan, CEO, SEAI, Kerala
167. Shri Rajat Kumar, Secretary, Govt. of Chhattisgarh
168. Shri Jagmohan Kumar, Dy. Director, Govt. of Chhattisgarh
169. Dr. Rahul, Consultant, Govt. of Chhattisgarh
170. Shri Girdhari Lal, Consultant, Govt. of Chhattisgarh
171. Shri Sudhir Yadav, Gurugram, Govt. of Haryana
172. Shri Yogesh Yadav, Gurugram, Govt. of Haryana
173. Shri Ajay Gehlawat, Gurugram, Govt. of Haryana
174. Shri Ajit, Director General, IMC
175. Shri Vipul Srivastava, Director, IMC
176. Shri Nand Kumaram, JS, MeitY, New Delhi
177. Shri Sanjay Kaul, Scientist, MeitY, New Delhi
178. Shri Aditya, IIA, New Delhi
179. Shri Manish Bansal, IIA, New Delhi
180. Shri Manoj Kumar, Dy. Director, DGTR, New Delhi
181. Shri Vishal Sharma, Director, DGTR, New Delhi
182. Shri M.K. Sahoo, PAC, DGTR, New Delhi
183. Ms. Soumya Saurabh, S.S. Industries (GNCTD), New Delhi
184. Ms. Prerna Sharma, Spl. Secy., Uttar Pradesh
185. Shri Kamlesh Gosai, ED, MOR, New Delhi
186. Shri Suranjan Darjupti, Sr. GM
187. Dr. Tarun Bajaj, Sr. Consultant, APEDA, New Delhi
188. Shri P.T. Srinath, Director, FIEO, New Delhi
189. Shri Pranabh Singh, Director, FICCI, New Delhi
190. Dr. Brahmeet Kaur, IAS, Spl. Secy., Tripura
191. Shri Vishal Tripathi, Consultant, Tech. Defence/Jojo, New Delhi
192. Shri Abhishek, PA to Hon'ble Minister (Industries), New Delhi
193. Dr. H. Lianzela, PA to Hon'ble State of Mizoram
194. Shri Neerja Bhatia, CII, New Delhi
195. Smt. Geethanjali Natraj, CII, New Delhi
196. Shri Prakash Rajpurohit, JS (DIP), New Delhi
197. Shri M.C. Shrivastava, DDG (DIP), New Delhi
198. Shri Ambuj Sharma, Director, MOCA, New Delhi
199. Shri Rajiv Bajaj
200. Shri Kumar Akshay Srivastava
201. Shri Mohit Bhasin
202. Shri Rajiv Raghuvaran

203. Shri Ravi Sam
204. Shri Divyanshu Shekhar
205. Shri Anand Yadav
206. Shri N. Sampath Kumar
207. Shri Hardik Goyal
208. Ms. Parul Gupta
209. Shri Krishna Mishra
210. Shri Ravinder Sakhpal
211. Shri Kuldeep
212. Shri Praphul Kupur
213. Shri Paravakar Das
214. Shri Shiva Tokas
215. Shri Parvesh Sharma
216. Shri Sudershan Kumar
217. Shri Dilip Singh
218. Shri Abhinav Gupta, ADG, DGFT
219. Shri Rakesh Kumar, ADG, DGFT
220. Shri Lokesh H. D., ADG,DGFT.
221. Shri C. K. Mishra, ADG,DGFT.
222. Shri Sarbeswar Majhi, Director.
223. Shri Harish Chander Upadhayay, JointDGFT
224. Shri Sanjeev Shrivastava, Joint DG,DGFT
225. Shri Ramesh Kumar Verma, Joint DG,DGFT
226. Shri Md. Moin Afaq, Joint DG,DGFT. 227.
- Shri Satya Raja Sekhar G, Joint DG,DGFT 228.
- Shri Pravin Nalawade, Joint DG,DGFT. 229. Shri
- Hrushikesh Reddy, Joint DG, DGFT. 230. Shri
- Ajay Kumar, DD, DGFT.
231. Shri Ashwani Kumar Ojha, DD,DGFT.

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